

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

(1)

C.P. 273/95 in  
O.A. No. 603/92

Date of decision 23.2.1996

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Nand Kishore  
s/o Shri Som Datt,  
R/o Mehrauli Road,  
Palam Colony, New Delhi-110045

... Applicant

(By Advocate Shri V.P. Sharma  
through proxy counsel Sh. Yogesh Sharma)

Vs.


Shri Ram Swarup  
Divisional Engineer Telecom  
Telecom Department,  
Distt. Manager Office  
Alwar (Rajasthan)

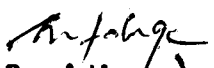
... Respondent

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

Shri Yogesh Sharma seeks permission to withdraw  
the CP 273/95 in OA 603/92. The prayer is allowed and  
the CP is dismissed. Notice discharged. No costs.

  
(Smt. Lakshmi Swaminathan)  
Member (J)

  
(S.R. Adige)  
Member (A)

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